GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2512 ANSWERED ON:06.02.2014 ALLOCATION OF INDUS WATER Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the response to the said letter for allocation of Indus water to Gujarat; and
- (b) the time by which the proposal will be implemented?

Answer

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

- a) Hon'ble Minister of Water Resources vide reply dated 18.03.2008 had informed that some of the water issues amongst the present beneficiary States of Eastern Rivers are before Hon'ble Supreme Court. A Presidential Reference on Punjab Termination of Agreements Act, 2004 has been made to Hon'ble Supreme Court and till same gets resolved and present beneficiary States are in a position to spare some water, it may not be appropriate to open any issue for reallocation of water.
- b) In view (a) above, it is not possible to stipulate any time frame in this regard.